

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO-1195  
ANSWERED ON- 05/12/2024

**INDIA'S POSITION IN UNITED NATIONS ON THE ISRAEL-PALESTINE CONFLICT**

1195. DR. JOHN BRITTAS

Will the Minister of EXTERNAL AFFAIRS be pleased to state:-

- (a) the details of the position taken by India during last five years on resolutions related to the Palestine-Israel conflict at the United Nations, particularly in the UN General Assembly and the UN Security Council;
- (b) the total number and details of resolutions taken for voting in UNGA during last five years concerning Israel-Palestine conflict and the Israel-Hamas conflict;
- (c) India's voting position on these resolutions, the details thereof resolution-wise; and
- (d) the details of resolutions concerning Israel-Palestine conflict or the ongoing Israel-Hamas conflict where India voted against, abstained or voted in favour during last five years, category-wise?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
(SHRI KIRTI VARDHAN SINGH)

(a to d) India's policy towards Palestine has been long standing and we have always supported a negotiated two State solution, towards establishment of a sovereign, independent and viable State of Palestine within secure and recognized borders, living side by side in peace with Israel.

India has strongly condemned the terror attacks on Israel on 7 October 2023 and also the loss of civilian lives in the ongoing Israel-Hamas conflict. We remain concerned at the security situation and have called for a ceasefire, release of all hostages and peaceful resolution of conflict through dialogue and diplomacy. We have emphasized the need for safe, timely and sustained delivery of humanitarian assistance to the people of Palestine. Our voting on UN resolutions on the issue of Israel Palestine have been in line with our stated policy.

India has voted in favour of 54 resolutions and abstained on 8 resolution over last 5 years on resolutions related to Israel – Palestine issue in UNGA. This includes 13 resolutions concerning Palestine that were brought in UNGA since the beginning of Israel-Hamas conflict, out of which India voted in favour of 10 resolutions and abstained on 3 resolutions. There was no resolution specific to Israel-Palestine issue during our membership of Security Council in 2021-22.

Details of India's voting on resolutions related to Israel Palestine in the last 5 years is placed as Annexure.

\*\*\*\*\*

Details of India's voting position on Israel-Palestine issue in last 5 years				
S. N.	Voted in favour-Y/ Abstained-A	Resolution Number	Subject	Date of resolution
1	Y	A/RES/74/12	Division for Palestinian Rights of the Secretariat	12/03/2019
2	Y	A/RES/74/11	Peaceful settlement of the question of Palestine	12/03/2019
3	Y	A/RES/74/10	Committee on the Exercise of the Inalienable Rights of the Palestinian People	12/03/2019
4	Y	A/RES/74/13	Special information programme on the question of Palestine of the Department of Global Communications of the Secretariat	12/03/2019
5	Y	A/RES/74/88	Israeli settlements in the Occupied Palestinian Territory, including East Jerusalem, and the occupied Syrian Golan	13/12/2019
6	Y	A/RES/74/89	Israeli practices affecting the human rights of the Palestinian people in the Occupied Palestinian Territory, including East Jerusalem	13/12/2019
7	Y	A/RES/74/87	Work of the Special Committee to Investigate Israeli Practices Affecting the Human Rights of the Palestinian People and Other Arabs of the Occupied Territories	13/12/2019
8	Y	A/RES/74/90	The occupied Syrian Golan	13/12/2019
9	Y	A/RES/74/85	Operations of the United Nations Relief and Works Agency for Palestine Refugees in the Near East	13/12/2019
10	Y	A/RES/74/83	Assistance to Palestine refugees	13/12/2019
11	Y	A/RES/74/86	Palestine refugees' properties and their revenues	13/12/2019
12	Y	A/RES/74/84	Persons displaced as a result of the June 1967 and subsequent hostilities	13/12/2019
13	Y	A/RES/74/139	The right of the Palestinian people to self-determination	18/12/2019
14	Y	A/RES/74/243	Permanent sovereignty of the Palestinian people in the Occupied Palestinian Territory, including East Jerusalem, and of the Arab population in the occupied Syrian Golan over their natural resources	19/12/2019
15	Y	A/RES/75/20	Committee on the Exercise of the Inalienable Rights of	02/12/2020

			the Palestinian People	
16	Y	A/RES/75/22	Peaceful settlement of the question of Palestine	02/12/2020
17	Y	A/RES/75/21	Division for Palestinian Rights of the Secretariat	02/12/2020
18	Y	A/RES/75/23	Special information programme on the question of Palestine of the Department of Global Communications of the Secretariat	02/12/2020
19	A	A/RES/75/96	Work of the Special Committee to Investigate Israeli Practices Affecting the Human Rights of the Palestinian People and Other Arabs of the Occupied Territories	10/12/2020
20	Y	A/RES/75/98	Israeli practices affecting the human rights of the Palestinian people in the Occupied Palestinian Territory, including East Jerusalem	10/12/2020
21	Y	A/RES/75/97	Israeli settlements in the Occupied Palestinian Territory, including East Jerusalem, and the occupied Syrian Golan	10/12/2020
22	Y	A/RES/75/99	The occupied Syrian Golan	10/12/2020
23	Y	A/RES/75/95	Palestine refugees' properties and their revenues	10/12/2020
24	Y	A/RES/75/94	Operations of the United Nations Relief and Works Agency for Palestine Refugees in the Near East	10/12/2020
25	Y	A/RES/75/93	Assistance to Palestine refugees	10/12/2020
26	Y	A/RES/75/172	The right of the Palestinian people to self-determination	16/12/2020
27	Y	A/RES/75/236	Permanent sovereignty of the Palestinian people in the Occupied Palestinian Territory, including East Jerusalem, and of the Arab population in the occupied Syrian Golan over their natural resources	21/12/2020
28	A	A/RES/76/12	Jerusalem	01/12/2021
29	Y	A/RES/76/10	Peaceful settlement of the question of Palestine	01/12/2021
30	A	A/RES/76/80	Work of the Special Committee to Investigate Israeli Practices Affecting the Human Rights of the Palestinian People and Other Arabs of the Occupied Territories	09/12/2021
31	Y	A/RES/76/82	Israeli settlements in the Occupied Palestinian Territory, including East Jerusalem, and the occupied Syrian Golan	09/12/2021
32	Y	A/RES/76/81	The occupied Syrian Golan	09/12/2021

33	Y	A/RES/76/79	Palestine refugees' properties and their revenues	09/12/2021
34	Y	A/RES/76/77	Assistance to Palestine refugees	09/12/2021
35	Y	A/RES/76/78	Operations of the United Nations Relief and Works Agency for Palestine Refugees in the Near East	09/12/2021
36	Y	A/RES/76/150	The right of the Palestinian people to self-determination	16/12/2021
37	Y	A/RES/76/225	Permanent sovereignty of the Palestinian people in the Occupied Palestinian Territory, including East Jerusalem, and of the Arab population in the occupied Syrian Golan over their natural resources	17/12/2021
38	A	A/RES/77/23	Division for Palestinian Rights of the Secretariat	30/11/2022
39	Y	A/RES/77/24	Special information programme on the question of Palestine of the Department of Global Communications of the Secretariat	30/11/2022
40	Y	A/RES/77/25	Peaceful settlement of the question of Palestine	30/11/2022
41	Y	A/RES/77/22	Committee on the Exercise of the Inalienable Rights of the Palestinian People	30/11/2022
42	Y	A/RES/77/126	Israeli settlements in the Occupied Palestinian Territory, including East Jerusalem, and the occupied Syrian Golan	12/12/2022
43	Y	A/RES/77/125	The occupied Syrian Golan	12/12/2022
44	Y	A/RES/77/123	Assistance to Palestine refugees	12/12/2022
45	Y	A/RES/77/124	Palestine refugees' properties and their revenues	12/12/2022
46	Y	A/RES/77/122	Operations of the United Nations Relief and Works Agency for Palestine Refugees in the Near East	12/12/2022
47	Y	A/RES/77/187	Permanent sovereignty of the Palestinian people in the Occupied Palestinian Territory, including East Jerusalem, and of the Arab population in the occupied Syrian Golan over their natural resources	14/12/2022
48	Y	A/RES/77/208	The right of the Palestinian people to self-determination	15/12/2022
49	A	A/RES/77/247	Israeli practices affecting the human rights of the Palestinian people in the Occupied Palestinian Territory, including East Jerusalem	30/12/2022
50	A	A/RES/ES-10/21	Protection of civilians and upholding legal and humanitarian obligations	27/10/2023

51	A	A/RES/78/76	Work of the Special Committee to Investigate Israeli Practices Affecting the Human Rights of the Palestinian People and Other Arabs of the Occupied Territories	07/12/2023
52	Y	A/RES/78/78	Israeli settlements in the Occupied Palestinian Territory, including East Jerusalem, and the occupied Syrian Golan	07/12/2023
53	Y	A/RES/78/77	The occupied Syrian Golan	07/12/2023
54	Y	A/RES/78/74	Assistance to Palestine refugees	07/12/2023
55	Y	A/RES/78/73	Operations of the United Nations Relief and Works Agency for Palestine Refugees in the Near East	07/12/2023
56	Y	A/RES/78/75	Palestine refugees' properties and their revenues	07/12/2023
57	Y	A/RES/ES-10/22	Protection of civilians and upholding legal and humanitarian obligations	12/12/2023
58	Y	A/RES/78/170	Permanent sovereignty of the Palestinian people in the Occupied Palestinian Territory, including East Jerusalem, and of the Arab population in the occupied Syrian Golan over their natural resources	19/12/2023
59	Y	A/RES/78/192	The right of the Palestinian people to self-determination	19/12/2023
60	Y	A/RES/78/251	Proposed programme budget for 2024 Section 26, Palestine refugees	22/12/2023
61	Y	A/RES/ES-10/23	Admission of new Members to the United Nations	10/05/2024
62	A	A/RES/ES-10/24	Advisory opinion of the International Court of Justice on the legal consequences arising from Israel's policies and practices in the Occupied Palestinian Territory, including East Jerusalem, and from the illegality of Israel's continued presence in the Occupied Palestinian Territory : resolution / adopted by the General Assembly	18/09/2024

\*\*\*\*\*